

to export goods from there. Due to this reason, people of Bareilly are not directly benefited. I would like to know from the Hon'ble Minister whether on the lines of Moradabad, an Export House will be set up in Bareilly for Karchobhi and Zardozi so that craftmen could be directly benefited, more export could be made and India could earn foreign exchange?

SHRI RAMKRISHNA HEGDE : I will consider the suggestion given by the Hon'ble Member.

Coal Reserves

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*144. SHRI VIJAY GOEL :

SHRI MOHAN SINGH :

Will the Minister of COAL be pleased to state:

(a) the quantum of coal reserves in the country at present and the time upto which it is sufficient to meet the domestic requirement;

(b) whether the coal reserves have decreased due to fire in some coal mines including Jharia area during the last two years;

(c) if so, the details thereof; and

(d) the names of coal mines where coal mining is not being undertaken at present?

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) to (d) A Statement is laid on the table of the House.

Statement

(a) Coal reserves in the country as assessed by the Geological Survey of India (GSI) (down to a depth of 1200m), as on 01.1.1998 are 206,239.50 million tonnes. Though exploration of coal is an on-going exercise for finding new deposits, the coal reserves established till date are likely to last over 100 years even at an enhanced rate of production.

(b) and (c) Yes, Sir. Due to fires, which predominantly occur in Jharia Coalfields and to some extent in Raniganj Coalfields, the estimated quantity of about 42 m.t. of coal reserves have been lost due to fires in these two coalfields.

(d) Since nationalisation of coal mines, coal mining operation was suspended in 139 mines of Coal India Limited and 5 mines in Singareni Collieries Company Limited. The names of the mines where mining operations have been suspended are given in the Annexure.

Annexure

Names of the mines in Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) where mining operations have been suspended.

EASTERN COALFIELDS LIMITED

- | | | |
|----------------------|---------------------------|-------------------------|
| 1. Sanctoria | 12. Gogla/Adjoy Bank | 23. Purusottampur OC |
| 2. East Jamehari | 13. Manderboni 1, 2 & 4 | 24. Nimcha OC |
| 3. Ratibati 5 & 6 | 14. Deoli | 25. Sheebpur OC |
| 4. KLS Chalbalpur | 15. B. Dhem/Ramjibanpur | 26. Mahabir OC |
| 5. Chalbalpur Khas | 16. Banksimulia 7 & 8 | 27. New/Central Satgram |
| 6. New Jamehari Khas | 17. Brights Rana | 28. Alkusha Gopalpur OC |
| 7. Pure Searsole | 18. Madhusudanpur 1 & 2 | 29. Benalee |
| 8. Damoda | 19. Central Jamuria | 30. Kenda/Dobrana OC |
| 9. Seetalidas | 20. Nabakajora/Ghanasya M | 31. Darula |
| 10. Belruidisergarh | 21. Jote Janki | 32. Krishanagar |
| 11. North Brock | 22. Ratibati OC | |

- | | | |
|-----------------------------------|---|--|
| 33. Seetalpur | 65. Ena | WESTERN COALFIELDS LIMITED |
| 34. Shankarpur | 66. Basdeopur OC | 96. Barkuhi UG |
| 35. Girimint | 67. Laxmi OC | 97. Barkuhi West UG |
| 36. Rana | 68. Tasra OC | 98. Bhamori Jhantachapa |
| 37. Mahabir | 69. Jhunkundar OC | 99. Datia East UG |
| 38. Kankartalla 1 & 2 | 70. Victoria | 100. Data West |
| 39. Tara | 71. Kankanee | 101. Dhao |
| 40. Dhandadih OC | 72. Kenduadih | 102. Shibpuri OC |
| 41. Barmondia | 73. Dharmaband | 103. Ghorawari Hirdagar |
| 42. Dabor OC | 74. South Tisra | 104. Ghorwari Kalan |
| 43. Gangaram Chak | 75. Kujama | 105. Ballarpur OC |
| 44. Poidih OC | 76. Gaslitand | 106. Kalichapar |
| 45. Ranipur | 77. Bhurungia | 107. Newton Chikil |
| 46. Dalurband OC | 78. Teturiya | 108. N. Chandametta |
| 47. Palasthalli | <i>SOUTH EASTERN COALFIELDS LIMITED</i> | 109. Nandora |
| 48. Chapapur-1 | 79. Domnara OC | 110. Sial Ghogri |
| 49. Badjna/Pusai OC | 80. Burhar No. 3 | 111. Nakoda OC |
| 50. Kapasara OC | 81. Rungta | 112. Sastipit |
| 51. Lalmatia UG | 82. North Jhakrahand | 113. Ballarpur 1 & 2 |
| 52. Lalmatia OC | 83. Burhar No. 1 | 114. Pobartson
Inc./Belbora
Inc./Ghughus |
| 53. Shampur-A | 84. Pure Chirimiri | 115. Kumda OC |
| 54. Dalmiya OC | 85. Korba 1 & 2 | 116. New Majri No. 1 |
| 55. Bhanora | 86. Korba 3 & 4 | 117. Dhuptala OC |
| 56. Damra | 87. Chachai OC | 118. Shibpuri - 2 OC |
| 57. Sangramgarh OC | 88. Banki 5 & 6 | 119. Taroda OC |
| 58. Nutandanga | 89. Jarwahi OC | 120. Sethia OC |
| 59. Kankartala | 90. New Jhimar | 121. Bellorra OC |
| 60. Pure Searsol | 91. Banki 7 & 8 | 122. N. Dhuptala RRR OC |
| 61. Sripur | 92. S. Jhakrahand-Old | 123. Rakhikole |
| 62. Incline No. 3. of Simla | 93. Ramnagar | 124. Chikalmau |
| <i>BHARAT COKING COAL LIMITED</i> | 94. Jhimae Old | 125. Umrer |
| 63. Murlidih | 95. Rajgamar 8 & 9 | 126. Satpura-1 UG |
| 64. Bera OC | | |

127. Sukri UG	134. Chalkari
128. Chincholi UG	135. Karkatta
<i>CENTRAL COALFIELDS LIMITED</i>	136. Dhodidih
129. Semra	137. Gidhania
130. Pakri Barwadih	138. Rauta
131. Sugia OC	<i>NORTHERN COALFIELDS LIMITED</i>
132. Pure Dhori	139. Gorbi
133. Mael UG	

SINGARENI COLLIERIES COMPANY LIMITED

1. Kothagudem - 5-A Incline
2. Gautamkhani UG
3. Kalyan Khani - 2A
4. Mahavir Khani - 3 Incline
5. Mahavir Khani - 2 Incline

[Translation]

SHRI VIJAY GOEL : Mr. Speaker, Sir, I would like to say to the Hon'ble Minister that it appears from his reply as if the fire has been put out in the Jharia mine, however it is still smouldering. Hence my question is as to how many millions of rupees have been spent by the Government to put out the fire; how many mafias are involved in quelling the fire and how much the Government has spent for that? I would also like to tell to the Hon'ble Minister that there is no need to hide the facts because the money has been spent not by this Government but by the previous U.F. and the Congress Governments. I would like to have information in this regard and I would also like to know as to whether the very existence of Jharia town is threatened due to the raging fire? This is my question.

[English]

SHRI DILIP RAY : Sir, these fires are due to the unscientific slaughter of mines done by the private mine owners about 70-80 years back. The first fire was located some time in 1916. In my statement, I have not mentioned that all the fires have been put off. After nationalisation, we took stock of the fire situation in places where the fires are on and we found that 70 fires were spread over an area of 17 square kilometres. Due to these fires, 42 million tonnes of coal were lost and 1864 million tonnes of coal were blocked. We took up 22 fire projects at the cost of about Rs. 115 crore in 1976. Out of this amount, about Rs. 75 crore were spent and ten fires were put off totally out of these 70 fires. Other fires were more or less brought under control. They are still on but they are under control.

I would like to mention here that at the time when we located this fire, in some places like Jhokta and Lodna areas, the flames went to almost as high as 60-70 feet in 1960. By taking up these fire projects, we have brought the fire-affected area from 17 square

kilometres to 8.9 square kilometres. Since this is a complicated affair and a vast area is involved, we decided to get the assistance of International Consultants like Gai-Metchem and Norwest Mine Services to engage them for these projects.

[Translation]

SHRI VIJAY GOEL : My query is regarding the expenditure incurred in putting out the fire ..(*Interruptions*)

SHRI DILIP RAY : That I have already told.

[English]

I have already mentioned that 22 fire projects were taken up at the cost of about Rs. 115 crore to put off the fire.

[Translation]

SHRI VIJAY GOEL : That was in 1976....(*Interruptions*)

[English]

MR. SPEAKER : You have got another supplementary to ask.

SHRI DILIP RAY : Out of about Rs. 115 crore, we have spent about Rs. 75 crore and put out ten fires.

[Translation]

As of now, the international consultants - Gai Metcham and Norwest have made an estimate and asked for Rs. 4071 crore

[English]

to deal with this fire.

[Translation]

This is an old report.

[English]

It may go upto Rs. 6000 crore. Under the World Bank Assistance Scheme, we have got 12 million dollars under Jharia Mine Fire Control Technical Assistance Project.

[Translation]

Last year, the Government spent 33 to 34 crore rupees for E.C.L. and B.C.C.L.

SHRI VIJAY GOEL : My second supplementary is that the Hon'ble Minister has stated that Rs. 1000 crore have been spent for putting out the fire. More expenditure is likely to be incurred for the purpose. My point is that the case of Jharia is not a simple case of fire, rather it is a scam. I would like the Hon'ble Minister to order two enquiries—the first should be with regard to the amount of money spent for putting out the fire at Jharia and secondly, what action is being taken by the Hon'ble Minister to check the illegal mining in that area being carried on under the patronage of a powerful mafia which is resulting in the constant depletion of the coal reserves.

[English]

SHRI DILIP RAY : Sir, the illegal mining about which the hon. Member has mentioned is of two types. One is the abandoned mines. Earlier, these belonged to the private mineowners. It does not fall under our leasehold area. Time and again, we have taken it up with the State Governments to look after those leasehold mines which are outside our leasehold area because there is no policing power for this.

[Translation]

The villagers in connivance with the mafia are carrying on illegal mining activities in the mines falling under our leasehold area and which have been abandoned subsequently. We are using the bulldozers to close the pit-mouth. Security has been provided for such mines and the C.I.S.F. has also been asked to take a round of that area.

[English]

SHRI T.R. BAALU : Sir, is the Government aware of the latest geological findings in the State of Tamil Nadu, especially in Manargudi in Tiruvallur district, where they have identified 19.2 billion tonnes of lignite?

I also want to know through you whether the Government would come forward to set up an NTPC thermal power plant of 10,000 MW.

SHRI DILIP RAY : It is totally a separate question. It is not linked with this.

SHRI T.R. BAALU : Are you aware of it?

SHRI DILIP RAY : I am aware of it. But it is separate question.

[Translation]

SHRI CHANDRASHEKHAR SAHU : Sir, the Member of Parliament from the Jharia constituency is present and he should be asked to comment.

SHRI VIRENDRA SINGH : Mr. Speaker, Sir, with regard to the reply given by the Minister regarding the coal reserves and coal exploration. I would like to state that after the exploration of the coal deposit, the field is marked out for mining of coal reserves. However illegal mining is carried out there due to lack of security arrangements. The fire starts accidentally not only in the course of mining but the coal reserves taken out from the mines also catch fire and the expenditure incurred in the mining of coal(Interruptions)

[English]

MR. SPEAKER : Please put your supplementary because there is no time.

[Translation]

SHRI VIRENDRA SINGH : I would like to know about the measures being taken to check the fire at the stage of stocking the coal reserves?

[English]

SHRI DILIP RAY : Sir, I have already mentioned about what we are going to do about prevention....(Interruptions)

[Translation]

PROF. RITA VERMA : Mr. Speaker, Sir, often we are given the reply that the fire started at the time when the previous colliery owners were handling the work and it has been passed on to them over the time, but this reply is not correct. The previous Governments, and the Congress Government has been one of them, have made good contribution in this regard. The wall of the mine under the Munidih Colliery project has a thickness of five metres and thus such a machine should have been purchased which could cut coal of five metres thickness. I do not know why then the machines having a capacity of cutting three and a half metre thick coal were purchased. I would like to ask the Hon'ble Minister the reasons for purchase of the wrong machines for the Munidih project, due to which a mine which was considered a show-piece of the Bharat Coking Coal and on which crores of rupees were spent, has turned into a gassy mine

and the production has come to a halt there? I would also like to ask the Hon'ble Minister as to whether he proposes to conduct an enquiry in this regard?

12.00 hrs

[English]

SHRI DILIP RAY : Sir, this has already come to our notice and we are inquiring into it.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Anti Dumping Directorate

*145. SHRI JAGAT VIR SINGH DRONA :

SHRI SHANTILAL PURSHOTTAMDAS PATEL:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have decided to set up an independent Directorate General to deal with Anti-dumping cases;

(b) if so, the reasons therefor;

(c) the details of its constitution and functions; and

(d) the time by which it is likely to be set up?

THE MINISTER OF COMMERCE (SHRI RAM-KRISHNA HEGDE) : (a) to (d) The Government has already set up the Directorate General of Anti-Dumping & Allied Duties under the Ministry of Commerce with effect from 13.4.98.

The Directorate General has been created to further expedite relief to the domestic industry from the impact of dumped goods and to institutionalize the system.

The Directorate General is headed by an Additional Secretary in the Ministry of Commerce as the Designated Authority and is to be assisted by two Deputy Secretary/Director level officers and other supporting staff. Under the anti-dumping laws, the Designated Authority passes orders as an independent authority and its orders are liable to appeal in the Customs, Excise and Gold (Control) Appellate Tribunal (CEGAT).

Licences for Sugar Mills

*146. SHRI MOTILAL VORA : Will the Minister of INDUSTRY be pleased to state:

(a) the number of licences issued by the Union Government in Madhya Pradesh for setting up of sugar mills in December, 1997, location-wise;

(b) the details of other States to which licences have been issued for sugar mills during the current year alongwith the crushing capacity thereof, State-wise;

(c) the percentage and number of export oriented units given approval by the Government in December, 1997, State-wise, particularly in Madhya Pradesh;

(d) the details of licences for setting up of hundred percent export oriented units have been issued in Uttar Pradesh;

(e) whether there is decline in the proposals in regard to setting up of industries in various States in January 1998; vis-a-vis in December, 1997; and

(f) if so, the details thereof and the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) 6 Letters of Intent (LOIs) were granted for setting up of Sugar mills in the State of Madhya Pradesh during December 1997 by the Central Government under the provisions of the Industries (Development & Regulation) Act, 1951. Details of LOIs issued is given in the attached Statement-I

(b) 9 Letters of Intent (LOIs) have been issued for Sugar mills in various States during the current year i.e., during 1998 (upto May, 1998), State-wise details of Letters of Intent (LOIs) issued along with the total crushing capacity of each state have been given in the attached Statement-II.

(c) Details of number of approvals for 100% Export Oriented Units (EOUs) pertaining to Madhya Pradesh and other States is given in the attached Statement-III. However, none of the EOUs approved in December, 1997 is for manufacture of sugar.

(d) 27 Export Oriented Units (EOUs) were approved for the State of Uttar Pradesh in 1996, 24 during 1997, and 1 between January-March, 1998. These EOUs are for diverse industrial activities, e.g. textiles, food processing, electrical equipments, etc.

(e) and (f) The total number of Industrial Entrepreneurs Memoranda (IEMs) filed and Letters of Intent (LOIs) issued during January, 1998 is 221 as compared to 310 in December, 1997. Part of the decline can be attributed to the upward revision in the ceiling of investment in the small scale sector from Rs. 60 lakhs to Rs. 3 crores during December, 1997, because of which many entrepreneurs who would have been otherwise required to file IEMs or obtain Industrial Licences would not be exempt from such requirement by virtue of their investments coming within the enhanced ceiling for small scale sector.